FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF G K STEEL AND ALLIED INDUSTRIES LIMITED

RELEVANT PARTICULARS		
1.	Name of the Corporate Debtor	G K STEEL AND ALLIED INDUSTRIES LIMITED
2.	Date of incorporation of Corporate Debtor	12/08/1986
3.	Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies, Coimbatore
4.	Corporate Identity No. of Corporate Debtor	CIN: U27109TZ1986PLC001823
5.	Address of the registered office and principal office (if any) of Corporate Debtor	Regd.Office: 1077, Avinashi Road, Coimbatore – 641018 (Tamil Nadu)
6.	Insolvency commencement date in respect of Corporate Debtor	20/12/2019
7.	Estimated date of closure of Insolvency Resolution Process	17/06/2020 (being the 180 th day from insolvency commencement date)
8.	Name and registration number of the insolvency professional acting as Interim Resolution Professional	
9.	Address and e-mail of the Interim Resolution Professional, as registered with the Board	Sri Nivas, New No.1, Old No.1052, 41st Street, Korattur, Chennai -600080 karthigasri@hotmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Sri Nivas, New No.1, Old No.1052, 41st Street, Korattur, Chennai -600080 E mail: karthigasri@hotmail.com
11.	Last date for submission of claims	07/01/2020 (14 days from the date of intimation of order to Insolvency Professional)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Forms can be downloaded from: https://www.ibbi.gov.in/home/downloads (b) Not applicable

J.KARTHIGA, B.A., M.L.
Registered Insolvency Professional

Reg.No.:IBBI/IPA-001/IP-P00752/2017-2018/11284 Sri Nivas, No.1, Old No.1052,

41et Ct. 1 (contint Chennai - 600 080.

Notice is hereby given that the National Company Law Tribunal, Chennai Bench has ordered the commencement of a Corporate Insolvency Resolution Process of M/s G K STEEL AND ALLIED INDUSTRIES LIMITED vide their order dated 20/12/2019 in CP/1006/IB/2018.

The creditors of M/s G K STEEL AND ALLIED INDUSTRIES LIMITED are hereby called upon to submit their claims with proof on or before 07/01/2020 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims (in Form C) with proof by electronic means only. The operational creditors (in Form B), workmen and employees (in Form D or E, as applicable) and other creditors (other than financial creditors and operational creditors) in Form F, may submit their claims with proof in person, by post or by electronic means.

Submission of false or misleading proof of claim shall attract penalties.

Date: 24.12.2019 Place: Chennai

J Karthiga

Interim Resolution Professional IBBI Reg. No. IBBI/IPA-001/IP-P00752/2017-2018/11284

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